

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH ALLAHABAD

Original Application No. 286 of 2003

Allahabad This The 27<sup>th</sup> Day of April 2009

**HON'BLE MR. JUSTICE A. K. YOG, MEMBER-J**

Smt. Anupam Saxena,  
Wife of Late Sri Kuldeep Prakash Saxena,  
Resident of 1174, G.T.B. Nagar,  
Kareilly, Allahabad.

..... Applicant

By Advocate : Sri Siddharth Verma

Versus

1. Lekha Adhikari (Prashasan),  
Karyalaya Pradhan Maha Lekhakar,  
U.P. Allahabad.
2. Principal Accountant General (A & E),  
U.P., Allahabad.
3. Comptroller & Auditor General of India,  
10 Bahadur Shah Zafar marg,  
New Delhi.
4. Union of India through the Secretary,  
Ministry of Finance,  
New Delhi.

..... Respondents

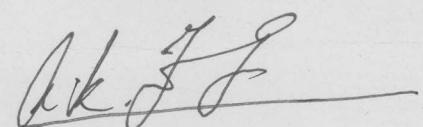
By Advocate : Sri P. Mathur

**O R D E R**

1. Heard learned counsel for the applicant. Perused the pleadings and the documents on record.

2. Husband of the applicant died on 13.03.1999. Twelve years have elapsed. According to the impugned order case of the applicant was considered but, she could not get sufficient points to justify (out of total 32 cases) for being appointed against three vacancies available at that time. There is nothing to show that aforesaid 'finding'/s in the impugned order are perverse or incorrect. There is no merit in the OA.

3. OA is dismissed. No costs.



Member-J

/ns/